

Starred Question No. 106 on the 16th November, 1960, and state:

(a) whether Government have received the recommendations of the Central Sanskrit Board regarding financial aid to Gurukulas;

(b) if so, the details thereof; and

(c) the action taken thereon?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) The recommendations of the Central Sanskrit Board on the subject are laid on the Table of the House. [See Appendix I, annexure No. 91].

(c) The recommendations of the Board have been accepted by Government and the Gurukulas have been requested to send their requirements.

**भारतीय प्रशासनिक सेवा आदि के लिये मौखिक परीक्षा**

\*३६८. { श्री भक्त दर्शन :  
श्री राम कृष्ण गुप्त : }

क्या गृह-कार्य मंत्री १६ नवम्बर, १९६० के तारांकित प्रश्न संख्या १३० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय प्रशासनिक सेवा, भारतीय विदेश सेवा और भारतीय पुलिस सेवा की परीक्षाओं में मौखिक परीक्षा के लिये रखे गये अंकों को कम करने के प्रश्न के बारे में इस बीच निर्णय कर लिया गया है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वात्सल) : (क) अभी नहीं ।

(ख) प्रश्न नहीं उठता ।

**Assam Refugees**

\*३६९. { श्रीमती इला पालचोद्धरी :  
श्री चिन्तामणि पानिग्राही :  
श्री त्रिदिब कुमार  
चाउधरी :

Will the Minister of Finance be

pleased to state:

(a) whether it is a fact that the Government of West Bengal have requested the Government of India for financial assistance in connection with rehabilitation of Assam refugees in West Bengal;

(b) if so, the reaction of the Government of India thereto; and

(c) the quantum of assistance given?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) to (c). A request has been received from the West Bengal Government that a part, if not the whole, of the expenditure incurred by that Government in looking after the persons who had migrated to West Bengal from Assam in connection with the recent disturbances in the latter State should be met by the Central Government. This request is under the consideration of the Government of India.

**Cracker Explosions in Delhi**

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Shri Raghunah Singh:  
Shri D. C. Sharma:  
Shri Khushwaqt Rai:  
Shri P. C. Borooah:  
Shri Hem Raj:  
Shri Assar:  
Shri Pahadia:  
\*३७०. { Shri Prakash Vir Shastri:  
Shrimati Mafida Ahmed:  
Shri Vajpayee:  
Shri Bibhuti Mishra:  
Shri Amjad Ali:  
Shri P. K. Deo:  
Shri Muhammed Elias:  
Shri Naval Prabhakar:  
Shri Bhakt Darshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that three persons were injured when a cracker exploded with a big bang near the crossing of the Parliament Street and Connaught Circus on the 10th January, 1961;

(b) the kind of the cracker;

(c) whether any person has been held in this connection; and

(d) how many such cases of explosions occurred in Delhi and New Delhi during November, 1960, December, 1960 and January, 1961?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Three persons received minor injuries when a cracker exploded near a bus stand in the vicinity of Regal Building on Parliament Street on the 10th January 1961 at about 7 P.M.

(b) It is reported that it was a throw-down type of cracker containing a mixture of potassium chlorate and arsenic sulphide tied in a piece of cloth with jute strings.

(c) No person has yet been arrested in this connection.

(d) No explosions occurred in Delhi in the months of November and December, 1960. There were 8 cracker explosions during January 1961. They are under investigation.

#### Wealth Statements of Government Employees

**\*371. Shri Mahavir Tyagi:** Will the Minister of Home Affairs be pleased to state:

(a) whether a wealth statement is obtained every year from all officers of Government of India; and

(b) whether such statements also cover the conditions of employment of their sons, daughters and sons-in-law or daughters-in-law either by way of contracts, agencies or in services, which they secure either from the Government or from private firms which have a direct dealing with the Department in which the officer is employed?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) No; returns relating to immovable property only are obtained ever year from Class I & Class II officers.

(b) No.

#### हिन्दी शार्टहेन्ड और टाइपराइटिंग शिक्षक

\*३७२. { श्री प्रकाशवीर शास्त्री :  
श्री बजराम सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संघ लोक सेवा आयोग ने "हिन्दी शार्टहेन्ड और हिन्दी टाइपराइटिंग शिक्षकों" के कुछ पदों के लिये विज्ञापन दिया है ;

(ख) क्या यह भी सच है कि गृह-कार्य मंत्रालय ने इन्हीं पदों के भरने के लिये अपने स्तर पर १४ फरवरी, १९६१ को एक परीक्षा ली थी ;

(ग) यदि हां, तो क्या इन पदों के लिये समाचार-पत्रों में विज्ञापन दिया गया था या विभिन्न मंत्रालयों को कोई परिपत्र भेजा गया था या भारत सरकार के कार्यालयों में काम करने वाले उन सभी स्टेनोग्राफरों को, जो इन पदों के लिये ग्रहं थे, बुलाना आवश्यक समझा गया था ; और

(घ) यदि नहीं, तो किस कसौटी के आधार पर उम्मीदवारों को परीक्षा में बैठने के लिये बुलाया गया था और वे कहाँ कहाँ से आये थे ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : (क) जी हां ।

(ख) संघ लोक सेवा आयोग द्वारा नियमित भरती के समय तक अस्थायी रूप से एक पद के लिये १४ फरवरी, १९६१ को एक परीक्षा ली गई थी ।

(ग) और (घ). नियोजन तथा प्रशिक्षण के महानिदेशक तथा उत्तर प्रदेश, बिहार व राजस्थान की राज्य सरकारों को उपयुक्त व्यक्तियों के नाम भेजने के लिये निश्चा गया था । इस से पूर्व भारतीय सरकार